

1	2	3	4
6.	Chief Minister, Govt. of Arunachal Pradesh	Lohit (Arunachal Pradesh)	02.08.94
7.	Shri Virbhadra Singh, Chief Minister, Himachal Pradesh	Lahaul Spiti and Solan (Himachal Pradesh)	02.04.96
8.	Gen. K.V. Krishna Rao, Governor, J & K	Udhampur, Kargil, Kupwara, Badgam, Doda and Rajouri (J & K)	04.11.93
9.	Shri Jyoti Basu, Chief Minister, West Bengal	Dinajpur (West Bengal)	09.12.93
10.	Shri Zachilhu, Minister, Agril. & Wasteland Development, Govt. of Nagaland	Tizitin Mon (Nagaland)	03.12.96

[English]

**Bodo Militancy**

1637. SHRI CHITTA BASU :  
SHRI BIR SINGH MAHATO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the growing Bodo Militancy;

(b) if so, the steps taken by the Government to meet the situation;

(c) the assessment of the Government and the prospects of the Bodo Accord;

(d) the steps proposed to be taken to salvage the accord;

(e) whether the Government are aware of the opposition from a section of people to the 'unified command' as introduced recently; and

(f) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) Army and Central Para Military forces have been deployed on the request of the State Government to keep the situation under control. The State Government have been asked to take special measures for protecting Railway property, Railway Stations etc.

(c) and (d) The Government has been making all possible efforts towards the implementation of Bodo Accord. BAC Act, 1993 has been enacted by the State Legislature

towards implementation of the Accord. This Act covers most of the points listed in the Accord.

The State Government is holding discussions with various Bodo Groups for resolving the outstanding issues.

(e) Yes, Sir.

(f) The Unified Headquarters has been formed to synergise and coordinate the counter insurgency operations conducted by Army, CPOs and State Armed Police in the State. The opposition is therefore, unjustified.

**Displaying of Photographs/Portraits of Leaders**

1638. SHRI SHANTILAL PARSOTAMDAS PATEL :  
SHRI RATILAL KALIDAS VERMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "HC circular on portraits sparks row" appearing in the 'Times of India', dated January 10, 1997;

(b) if so, whether the Government have issued any guidelines on the displaying of portraits/photographs of the leaders;

(c) if so, the details thereof; and

(d) if not, whether the Government propose to do the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

[Translation]

**Ambedkar Villages**

1639. SHRI D.P. YADAV : Will the Minister of WELFARE be pleased to state :

(a) the number of villages selected as Ambedkar Villages in Sambhal area of Moradabad district of Uttar Pradesh;

(b) the condition of drinking water and roads in the aforesaid villages;

(c) whether Government have not allocated sufficient amount for the development and welfare of these Ambedkar villages; and

(d) if so, the action proposed to be taken by the Government to solve this problem ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (d) Information is being obtained and will be placed on the Table of the House.

[English]

**Krishi Vigyan Kendras**

1640. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of districts still without any Krishi Vigyan Kendra in Uttar Pradesh; and

(b) the measures being taken by the Government to establish the Krishi Vigyan Kendras in all the remaining districts of the State ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The names of 35 districts without Krishi Vigyan Kendras (KVKs) out of total 65 rural districts are given in the enclosed statement.

(b) For establishment of new KVKs in the remaining rural districts during the 9th Five Year Plan, the matter has been taken up with the Planning Commission. Proposal covers upgradation of some existing Farmers Training Centres and Zonal Research Centres to take up the functions of KVKs, besides establishment of new KVKs in the remaining districts.

**Statement**

List showing the Names of the Districts without Krishi Vigyan Kendra

1. Etawah
2. Agra
3. Hardoi

4. Faizabad
5. Azamgarh
6. Nainital
7. Pratapgarh
8. Pauri Garhwal
9. Almora
10. Gorakhpur
11. Mainpuri
12. Kanpur (Dehat)
13. Farukhabad
14. Bullandshahar
15. Sitapur
16. Lakhimpur (Kheri)
17. Unnao
18. Muradabad
19. Pilibhit
20. Hamirpur
21. Jalaun
22. Lalitpur
23. Jaunpur
24. Deoria
25. Ghazipur
26. Uttar Kashi
27. Muboba
28. Chamoli
29. Dehradun
30. Ferozabad
31. Haridwar
32. Maharajganj
33. Sonbhadra
34. Bhadoi
35. Padrauna